

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.553
TO BE ANSWERED ON THE 6TH FEBRUARY, 2019

TRAINING TO CADETS OF NCC

553. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) the steps being taken by the Government to import training to cadets of National Cadet Corps (NCC) and to engage them in nation building;
- (b) whether the Government propose to integrate the activities of NCC Indian Scouts and Guides, Home guards and Territorial Army to establish coordination among them for National Security and if so, the details thereof;
- (c) whether the suggestions have been received from different quarters for making NCC training mandatory for school / college students; and
- (d) if so, the reaction of the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(a) As part of institutional training of the National Cadet Corps (NCC), each NCC Cadet is trained on subjects like Personality Development, National Integration & Awareness, Social Service & Community Development, Disaster Management as well as Environment Awareness & Conservation which directly impact the Nation Building aspect. They also undertake Swachh Bharat Abhiyans. Around 20,000 cadets attend “Ek Bharat Shreshtha Bharat” Camps each year which are based on the concept of national integration.

(b) No, Madam.

(c) & (d): Some representations have been received by Directorate General National Cadet Corps on this subject. To implement the suggestion, the training capacity of National Cadet Corps would have to be raised substantially in terms of manpower, logistic support, financial commitments, infrastructure and will entail raising of large number of National Cadet Corps units. Manpower requirements will include service personnel and civilian staff by the State Governments. Infrastructure in terms of office accommodation, training area, etc. will have to be provided by the State Government. Therefore, concurrence of State Governments is also essential. All the above also involves financial commitments. There is no proposal before Government in this regard.
